

that the extension is highly cost and time intensive. The National Airports Authority is therefore not in a position to take up such a project for implementation.

### Car Telephones in Country

4014. DR. KARTIKESWARPATRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Car Telephones installed in the country State-wise and number of persons waitlisted as on January 31, 1992;

(b) the steps taken to exhaust the waiting list and the enforce economy measures by cutting a percentage of such car telephones being used by Mahanagar Telephone Nigam Limited; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, Car Telephone facility is available in Delhi only. The position of Car Telephones in Delhi as on 31.1.92 is as given below:

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(i) Working connections	-	237
(ii) Waiting list	-	147

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(b) and (c). There is a proposal to introduce Cellular Mobile Telephone system in four metro cities i.e. Bombay, Calcutta, Delhi and Madras. Tenders have been invited for the same.

As economy measures, out of 12 departmental connections, 8 numbers have been surrendered as on 25.10.91. only 4 car phone are working with the officials of the M.T.N.L. Delhi.

### power Generation During 8th Plan

4016. SHRIMATI KRISHNENDRA KAUR (DEEPA): Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the target fixed for power generation during the Eighth Five Year Plan;

(b) the details of the schemes under consideration of the Government for achieving the target;

(c) the amount provided for the implementation of these schemes; and

(d) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (d). The Eighth Five Year Plan has not yet been finalised.

[*Translation*]

### Water Reservoir in Yamuna River

4017. SHRIPANKAJ CHOWDHRY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware that due to absence of a water reservoir in the basin of river Yamuna, the water flows directly in the monsoon season;

(b) if so, whether the Government propose to construct a water reservoir in the basin of river Yamuna;

(c) if so, by when and the total expenditure is likely to be incurred thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). With a view to utilise the surplus monsoon flows of river Yamuna, a number of storage schemes have been identified. Lakhwar-Vyasi Dam with a live storage capacity of 0.33 B.C.M. is under construction by the Uttar Pradesh Government at an estimated cost of Rs. 276.42 crores (1981 price). The cost estimates of the project are under revision. Two other storages, namely the Renuka Dam (live storage – 0.45 BCM) on river Giri, a tributary of Yamuna and Kishau Dam (live storage – 1.33 BCM) on Tons, another tributary of Yamuna are under investigation to store the flood waters of Yamuna. Cost of the projects are yet to be firmed up. Construction of these storages however will depend upon finalisation of agreements amongst the Basin States regarding sharing of the Yamuna waters.

[English]

**Air Traffic potential between Mangalore and Bombay**

4018. SHRI V. DHANANJAYA KUMAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any assessment of air traffic potential between Mangalore and Bombay has been made recently;

(b) if so, the details thereof;

(c) whether required infrastructural facilities are available at Mangalore; and

(d) if not, the steps proposed to be taken to cater to the needs?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Does not arise.

[Translation]

**Electricity share of States under Rihand, Narora, Anta and Auraiya Power Projects**

4019. SHRI RAM NARAIN BERWA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the share of the electricity approved for the States under the 'Rihand, Narora, Anta and Auraiya Power Projects of the Union Government;

(b) whether the existing formula to provide electricity to States having surplus electricity and States having shortage of electricity by the Centre is not justified; and

(c) if so, whether the Union Government propose to change this formula and provide more electricity to Rajasthan and if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The percentage shares of power in the Rihand, Narora, Anta and Auraiya Power Stations, of the beneficiary States/Union Territories of the Northern Region is given below: